

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No252
CP/06(AHM)2022

Order under Section 241-242 of Co.Act,2013

IN THE MATTER OF:

Bhavik Bhimjibhai Bhalodia & Anr
V/s
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..07/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time as the Hon'ble Member (J) as well as Hon'ble Member (T) is holding another Bench in post lunch session.

Re-Notify on 16.06.2022.

-sd-
SATYENDER KUMAR TYAGI
(COURT OFFICER)